

(25)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES: India Ener-Gen Pvt. Ltd.
V/s.
D.S. Kulkarni Developers Ltd.

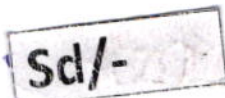
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Munal Dedhia, Adv i/b Melvi Ranchoddas & Co.	Advocates for petitioner	
2)	CA S. Raghunathan	for the Respondent	

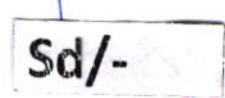
ORDER

CP No. 1355/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 04.01.2018.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)